

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O. A. No. 100/99

New Delhi: this the 7th day of April, 1999.

HON'BLE MR. S. R. ADIGE, VICE CHAIRMAN (A).

HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

1. Rishipal Tyagi s/o Shri Ram Singh Tyagi,
R/o A-53, Chhatampur,
New Delhi-30.
 2. Hari Shankar S/o Shri Devi Dayal,
R/o Ward No. 2, Garhwali Colony,
Makan No. 170/2, Mehrauli,
New Delhi.
 3. Rambir Singh, S/o Shri Prabhu Dayal,
R/o A/14, Police Quarters,
Vivek Bihar,
New Delhi.
 4. Udai Nath Singh,
S/o Shri Moti Lal ,
R/o H.No. 133, Kishangarh,
Mehrauli,
New Delhi.
 5. Ganga Dutt, S/o Shri Ram Lal,
R/o Pana Momumpur, New Basti,
Narela,
Delhi-40.
 6. Kanhaiya Lal S/o Shri Kalyan,
R/o Jhuggi No. S/192/95 A,
IIT Labour Camp, Hauz Khas,
New Delhi.
 7. Nakul Sen,
S/o Sh. Bhagwan Sahay,
R/o F-451, Mahipal pur,
New Delhi.
 8. Ramesh Chand, S/o Shri Raghubir Singh,
R/o LU-33/24, Mangolpuri,
New Delhi.
 9. Prem Ram Tanta, S/o Sh. Munshi ,
R/o -16/302, Dakhin puri,
Ambedkar Nagar,
New Delhi.
 10. Ashish Khan S/o Shri Rasid Khan,
R/o E-6/46, Sultanpuri,
Delhi
- ... Applicants.
- (By Advocate: Shri U. Srivastava).

Versus

1. The Chief Secretary,
5, Shan Nath Marg,
New Delhi.
2. The Director General,
Delhi Home Guards & Civil Defence,
CTI Complex, Raja Garden,
New Delhi.
3. The Commandant,
Delhi Home Guards & Civil Defence,
CTI Complex, Raja Garden,
New Delhi. Respondents.

ORDER (ORAL)

HON'BLE MR. S. R. ADIGE, VICE CHAIRMAN (A).

Shri U. Srivasta prays for permission to withdraw the OA with liberty to approach the competent legal forum. Permission is granted and the OA is dismissed as withdrawn.

Lakshmi Swaminathan
(MRS. LAKSHMI SWAMINATHAN)
MEMBER (J)

S. R. Adige
(S. R. ADIGE)
VICE CHAIRMAN (A).

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